THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

<u>ORDER</u>

Dated Guwahati, the 21st of August, 2023

In continuation of this Registry's Notification No. 79 dated 19.06.2023, it is hereby directed that henceforth, all amendments to the cause title, pleadings, etc., shall be done in the concerned Section of this Registry, unless specifically directed by the Hon'ble Court to do the same before the Registrar (Judicial).

By Order, Sd/- R.A. Tapadar **REGISTRAR (JUDICIAL)**

Memo No. HC. III-07/2015/4742-4763/ G, Dated the 21st August, 2023. Copy to:-

- 1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh.
- 2. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
- 3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 6. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 7. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 8. The President/Secretary, All Assam Lawyers' Association, Guwahati.
- 9. The President/Secretary, Lawyers' Association, Guwahati.
- 10. The Joint Registrar (______), Gauhati High Court, Guwahati.
- 11. The Deputy Registrar (______), Gauhati High Court, Guwahati.
- 12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahat.
- 13. The Asstt. Registrar (______), Gauhati High Court, Guwahati.
- 14. The Court Manager, Gauhati High Court, Guwahati.
- 15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 16. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
- 17. The AO (J), _____, Section, Gauhati High Court, Guwahati.
- 18. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 19. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.

20. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.

21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

22. The Gauhati High Court Notice Boards.

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R. A. Toporal 21.08.23 REGISTRAR (JUDICIAL)